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Title: Introduction of the National Highways Authority of India (Amendment) Bill, 2011.

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (DR. C.P. JOSHI): Madam, I beg to move for leave to introduce a Bill further to amend the National Highways Authority of India Act, 1988.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the National Highways Authority of India Act, 1988."

*The motion was adopted.*

DR. C.P. JOSHI: I introduce the Bill.

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